

WPCRL No.1747 of 2020

Hon'ble N.S. Dhanik, J.

Mr. A.S. Rawat, learned senior counsel along with Mr. Nalin Saun, learned counsel for the petitioner.

Mr. V.K. Gemini, learned Dy.A.G. along with Mr. Pankaj Joshi, learned B.H. for the State.

Mr. Sandeep Tandon, learned counsel for the C.B.I.

Issue notice to respondent nos.5 and 6.

Steps be taken within three days.

List the matter on 10.11.2020.

In the meantime, learned counsel for the State may file counter affidavit.

(N.S. Dhanik, J.)
21.10.2020

Sukhbant